## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 16.10.2020</u> <u>NOTICE</u>

Take notice that the following matters adjourned on 16.10.2020 in the Court of Chairperson will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 559 of 2020 Part Heard	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	16.10.2020	23.11.2020
2.	Comp. App. (AT) (Ins) No. 628 of 2020 Part Heard	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	16.10.2020	26.11.2020

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By the order of Hon'ble Acting Chairperson -sd/-

Notice Board -sd/ Website: <a href="https://www.nclat.nic.in">www.nclat.nic.in</a>
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